

completed. Bitumen Carpet is likely to be laid by 31.3.1993.

Urban Development Project with World Bank Assistance

3991. SHRI TARA CHARAN MAJUMDAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that his Ministry has recommended the Urban Development Projects with World Bank assistance for Guwahati, Tinsukia, Dibrugarh, Silchar, Bongaigaon and Nowgon in Assam;

(b) if so, at what stage the matter stands; and

(c) by when the projects are likely to be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) No, Sir. An Urban Development Project formulated by the State Government in 1987 for the towns of Guwahati, Tinsukia, Dibrugarh, Silchar, Bongaigaon and Nowgon at a cost of Rs. 146 crores could not be posed for external assistance in the absence of budgetary commitment for counter part funding by the State Government. Revised project has not been received from the Govt. of Assam.

(c) Does not arise.

UNICEF Report on Slums

3992. SHRI JAGMOHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that the U.N.I.C.E.F. has prepared a report about the conditions of slums in Delhi; and

(b) if so, what are the highlights of the report and what action is proposed to be taken to improve the living

conditions of slum dwellers, especially of the women and children?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Slum Wing of Municipal Corporation of Delhi has reported that the report highlights growth of Delhi, infant mortality rate, conditions of children and women living in Delhi slums, environment of poverty, pollution, water supply, sanitation and housing, malnutrition of children, immunization, primary health care, childhood disability, early childhood education, street and working children, their working and living conditions, girl child labour and services being provided for children by various Government Departments. The observations recorded by the UNICEF in its report are based on the ground conditions. Slum Department is providing the basic civic amenities to the Slum/J.J. dwellers through its plan schemes. Action in respect of other social services is taken by various agencies of Delhi Administration.

Auction of D.D.A. Flats/Plots

3993. SHRI SHIV PRATAP MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to auction the plots/flats through Delhi Development Authority during this month i.e. December, 1992 in the Union Territory of Delhi;

(b) if so, the details thereof and the criteria fixed for auction of these plots/flats;

(c) whether Government propose to review the auction scheme of plots/flats of Delhi Development Authority; and

(d) if so, the details thereof and if not, the reasons therefor?